

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Arjundas B Khatri & Ors  
V/s.  
Pure Pharma Ltd. & Ors.

Section of the Companies Act: Section 241-242 r/w 130 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Navin K Pahwa	Adv	Petitioners	] <u>Reema</u>
2.	Ms. Reema Jain	PCS	AR for Petitioners	

**ORDER**

Learned Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain present for Petitioner. None present for Respondents.

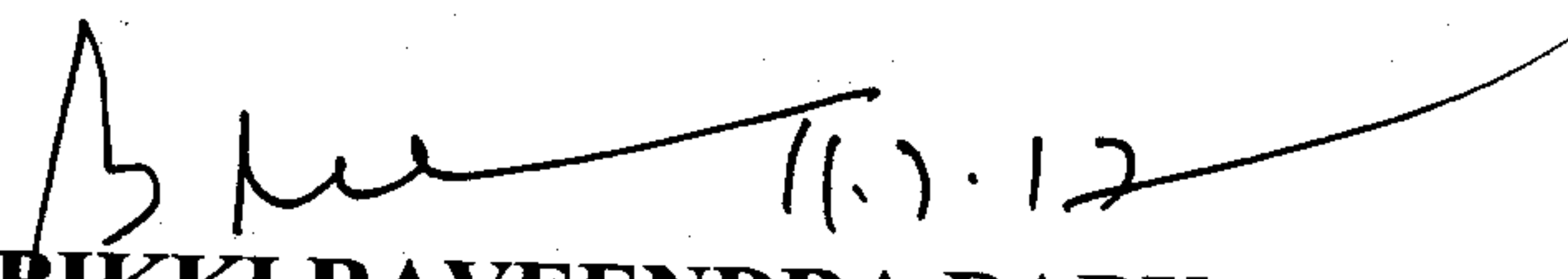
Memorandum of Appearance filed for Respondent no 5 and 6 by Learned PCS Mr. Umesh Ved.

Rejoinder filed by petitioner.

Adjournment application filed by Respondents no. 5 and 6.

Interim order dated 26.05.2017 shall continue till the next date of hearing.

List the matter on 09.08.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 11th day of July, 2017.